NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 228/9//HDB/2017
NAME OF THE COMPANY	Amrit Jal Ventures Private Limited
NAME OF THE PETITIONER(S)	SEW & Prasad
NAME OF THE RESPONDENT(S)	Amrit Jal Ventures Private Limited
UNDER SECTION	Sec 9 0f IBC

Counsel for Petitioner(s):

<i>(</i>) <i>(</i>) <i>(</i>) <i>((</i>) <i>(((</i>) <i>((((((((((</i>	No.
1 989802	28289
2	1 984803

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Notish 13 andany, Krawa	Corensel	2949901616	B
·			
,			

Heard Dr. P.V. Amarnadha Prasad, learned counsel for the petitioner and Mr. Nitish Bandary on behalf of Mr. P. Vikram, learned counsel for the respondent.

Post the case on 11.12.2017.

Member (Technical)

Member (Judicial)

Srikanth